

(Hindi and English versions) (i) correcting the reply given on 9.8.1990 to Unstarred Question No. 690 by Prof. Mahadeo Shiwankar and Shri Janardan Tiwari regarding ULFA activities in Assam and (ii) giving reasons for delay in correcting the reply. [Placed in Library See No. LT-1421/90]

**Punjab Agriculture Produce Markets
(Second Amendment) Act, 1989**

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): I beg to lay on the Table a copy of the Punjab Agricultural Produce Markets (Second Amendment) Act, 1989 (President Act, No. 5 of 1989) (Hindi and English versions) published in Gazette of India dated the 11th November, 1989, under sub-section (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act 1987. [Placed in Library See No. LT-1422/90]

13.03 hrs

MESSAGE FROM RAJYA SABHA

[*English*]

ADDITIONAL SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Council of World Affairs Bill, 1990, which has been passed by the Rajya Sabha at its sitting held on the 5th September, 1990."

13.034 hrs

**INDIAN COUNCIL OF WORLD AFFAIRS
BILL, AS PASSED BY RAJYA SABHA**

[*English*]

ADDITIONAL SECRETARY: Sir, I lay on the Table of the Indian Council of World Affairs Bill, 1990, as passed by Rajya Sabha.

13.04 hrs

PUBLIC ACCOUNTS COMMITTEE

Fifth to Seventeenth Reports

[*English*]

SHRISONTOSH MOHANDEV (Tripura West): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Fifth Report on action taken on 61st Report (8th Lok Sabha) on Blocking up of capital due to non-commissioning of Air conditioning Plant.
- (2) Sixth Report on action taken on 92nd Report (8th Lok Sabha) on Customs Receipts-Irregularities in Bonds and Bank Guarantees executed by Importers.
- (3) Seventh Report on action taken on 124th Report (8th Lok Sabha) on Customs Receipts-Working of Inland Customs Bonded Warehouses.
- (4) Eighth Report on action taken on 133rd Report (8th Lok Sabha) on Customs Receipts—Short collection of duty due to adoption of incorrect Assessable value.
- (5) Ninth Report on action taken on 90th Report (8th Lok Sabha) on

[Sh. Sontosh Mohan Dev]

India Government Mint, Bombay-Overview.

- (6) Tenth Report on action taken on 128th Report (8th Lok Sabha) on Manickgarh-Chandur New BG Line and Chitradurg Rayadurg New MG Line.
- (7) Eleventh Report on Excesses over Voted Grants and Charged Appropriations (1987-88) and action taken on 147 Report (8th Lok Sabha) on Excesses over Voted Grants and Charged Appropriations (1986-87).
- (8) Twelfth Report on action taken on 123rd Report (8th Lok Sabha) on Railway Electrifications.
- (9) Thirteenth Report on action taken on 142nd Report (8th Lok Sabha) on Metropolitan Transport Project, Calcutta.
- (10) Fourteenth Report on action taken on 129th Report (8th Lok Sabha) on (i) Kharagpur-Madras Wideband Microwave Scheme (ii) Calcutta-North Bengal-Assam Wideband Micro wave scheme (iii) Nagpur-Bangalore Wideband Microwave scheme.
- (11) Fifteenth Report on action taken on 149th Report (8th Lok Sabha) on Pune Telephones.
- (12) Sixteenth Report on action taken on 28th Report (8th Lok Sabha) on Delay in remittances of collections by Public Sector Banks.
- (13) Seventeenth Report on action taken on 85th Report (8th Lok Sabha) on Supply of drinking water to problem villages.

MR. SPEAKER: The leaders of all Political Parties are hereby invited to come to my chamber immediately.

The House stands adjourned to re-assemble at 2 p.m.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock

The Lok Sabha re-assembled after Lunch at three minutes past Fourteen of the clock

[MR. DEPUTY SPEAKER *in the Chair*]

[*Translation*]

SHRI R N. RAKESH (Chail) Mr Deputy Speaker, Sir, when the Congress (I) leaders, Shri Balaram Singh, Shrimati Shiela Dikshit alongwith ex-M.P., Shri Chandra Pal Sailani protested against the atrocities and excesses committed on Harijans and women in Uttar Pradesh and particularly on a Harijan woman in Aligarh, they were put behind the bars. In this way excesses are being committed on them. (*Interruptions*)

SHRI HARISH RAWAT (Almora): Mr. Deputy Speaker, Sir, our party workers have been put behind the bars in Uttar Pradesh. They are being put in the jails without any charge-sheet. About two thousand activities of our party including former Union Ministers and Ex-M.Ps, have been put behind the bars during the last three days. They are being kept in jail alongwith other criminals. More than 60,000 political activists from U.P. who were protesting against atrocities on women and Harijans have been put behind the bars. (*Interruptions*)

[*English*]

SHRI HARISH RAWAT: Kindly allow us to say something. (*Interruptions*)

MR. DEPUTY SPEAKER: I will give you time.